

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date: 21/02/2022

To

The Liquidator

Mr. Sandeep D. Maheshwari,

Stress Credit Resolution Private Limited.

12 Kakkad Corner, Below Hotel Sun-N-Sheel

Kondivita Road Andheri East

Mumbai - 400059.

From

Khanna Delta Steel Pvt. Ltd

Office No. 205, 2nd Floor, Windfall Building,

Andheri Kurla Road, J.B.Nagar,

Andheri East, Mumbai – 400 059.

Subject: Submission of proof of claim in respect of the liquidation of Shiv Manufacturing Pipes Pvt Ltd under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

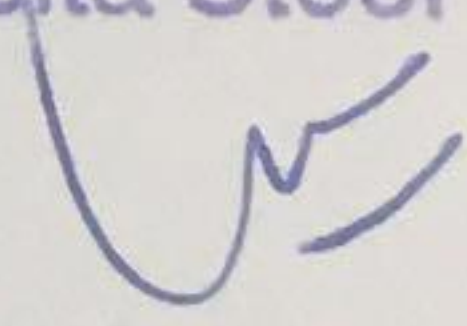
Khanna Delta Steel Pvt. Ltd hereby submits this proof of claim in respect of the liquidation of Shiv Manufacturing Pipes Pvt Ltd. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	KHANNA DELTA STEEL PVT. LTD.									
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	e-mail address – svta2001@gmail.com Correspondence Address :- Khanna Delta Steel Pvt. Ltd. Office No.205, 2 nd Floor, Windfall Building, Andheri Kurla Road, J.B. Nagar, Andheri East, Mumbai - 400059									
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	<table border="0"> <tr> <td>PRINCIPAL</td> <td>:</td> <td>24,35,947.00</td> </tr> <tr> <td>INTEREST</td> <td>:</td> <td>0.00</td> </tr> <tr> <td>TOTAL CLAIM</td> <td>:</td> <td>24,35,947.00</td> </tr> </table>	PRINCIPAL	:	24,35,947.00	INTEREST	:	0.00	TOTAL CLAIM	:	24,35,947.00
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INTEREST	:	0.00									
TOTAL CLAIM	:	24,35,947.00									

4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	NO
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	THE DETAILS OF INVOICES/DEBIT NOTES ARE ATTACHED WITH THE FORM.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NO
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	NO
8A.	WHETHER SECURITY INTEREST RELINQUISHED	NO
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NO
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	(i) Invoices / Debit Notes (ii) (iii)

(Signature of operational creditor)

FOR KHANNA DELTA STEEL PVT. LTD.
For Khanna Delta Steel Pvt. Ltd.


Authorised Signatory / Director
DHANESH MEHTA (DIRECTOR)

Office no. 205, 2nd Floor, Windfall Tower, J B Nagar, Andheri East, Mumbai - 400059

AFFIDAVIT

I, **Dhanesh Jayantilal Mehta**, currently residing at Unit no.205, 2nd Floor, Windfall Building, Andheri Kurla Road, J.B. Nagar, Andheri East, Mumbai – 400059, do solemnly affirm and state as follows:

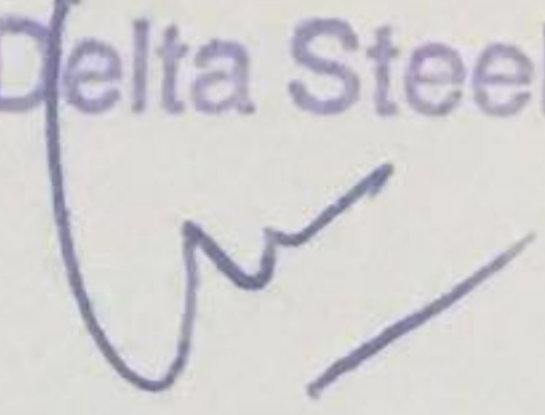
1. Khanna Delta Iron & Steel Pvt. Ltd., the corporate debtor was, at the insolvency commencement date, being the 25th day of October 2019, actually indebted to me in the sum of Rs. 24,35,947/-.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below :
-List of invoices detailing about the description, quantity and value of goods sold.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following : NIL

Solemnly, affirmed at Mumbai on _____ day, the 21st day
of February 2022

Before me,

Notary / Oath Commissioner

For Khanna Delta Steel Pvt. Ltd.



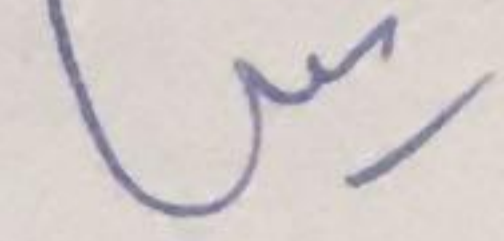
Authorised Signatory / Director
Deponent's signature

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para to of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom. Verified at Mumbai on this 21st day of February 2022

Deponent's signature

For Khanna Delta Steel Pvt. Ltd.



Authorised Signatory / Director